

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 27.07.2021 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp.App (AT)(CH) (Ins)No. 112/2021	Trisul Chemicals Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
2.	Comp.App (AT)(CH) (Ins)No. 113/2021	Ahamed Kabeer Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
3.	Comp.App (AT)(CH) (Ins)No. 114/2021	Thangaraja S Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
4.	Comp.App (AT)(CH) (Ins)No. 115/2021	Peninsular Traders Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
5.	Comp.App (AT)(CH) (Ins)No. 116/2021	Trans Asian Shipping Services P Ltd Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
6.	Comp.App (AT)(CH) (Ins)No. 117/2021	Creative Trade Links & ors Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
7.	Comp.App (AT)(CH) (Ins)No. 118/2021	B Ayyappan Nair & others Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
8.	Comp.App (AT)(CH) (Ins)No. 119/2021	K. J. Mathew & ors Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
9.	Comp.App (AT)(CH) (Ins)No. 120/2021	R. Jayakumar & ors Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
10.	Comp.App (AT)(CH) (Ins)No. 121/2021	M U Sumon Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
11.	Comp.App (AT)(CH) (Ins)No. 122/2021	Nitin Dyechem P Ltd Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	

12.	Comp.App (AT)(CH) (Ins)No. 123/2021	K P Ratheesan & ors Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
13.	Comp.App (AT)(CH) (Ins)No. 124/2021	Travancore Cochin Chemicals Ltd Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
14.	Comp App (AT) (CH) (Ins) No. 143/2021	Narmada Cleantech V Merchem Limited & anr	Abhishek Mehta Charu Mathur	B Unnikrishnan R1

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
15.	Comp.App (AT)(Ins) No.925/2020/TR	Shyson Thomas V Madhugiri Venkatarayappa Sudharshan & anr	S. Vivekananda	Rajesh Kumar Gautam R1- R2

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For Assistance,

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CELL : 9444687246

By the order of Hon'ble Member (J)

(Chennai Bench)